

**GOVERNMENT OF INDIA  
WOMEN AND CHILD DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:388

ANSWERED ON:06.12.2013

ASHRAMS FOR WIDOWS

Shankar Alias Kushal Tiwari Shri Bhisma

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

(a) whether the Government provides financial assistance for setting up and maintenance of ashrams for widows and for providing basic facilities/ amenities like medical, sanitation, drinking water etc. to the widows living in these ashrams in the country;

(b) if so, the details thereof, State-wise including Uttar Pradesh along with the steps taken by the Government to release the sanctioned funds for the development of these ashrams and welfare of the widows living therein;

(c) whether the Government proposes to enhance financial assistance to these ashrams; and

(e) if so, the details thereof?

**Answer**

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a): The Ministry of Women and Child Development provides financial assistance for setting up of Swadhar Homes across the country for the benefit of women in distress including widows deserted by their families and relatives and left uncared near religious places. The inmates of these Homes are provided shelter, food, medical care, counseling and training for economic rehabilitation. The scheme is implemented through NGOs and State Government agencies.

(b): The funds released to the implementing agencies during the last three years are given in the Annexure. Funds are released to the implementing agencies on the recommendations of the State Governments. The Ministry takes up with the State Governments from time to time for timely recommendations for quality implementation of the scheme.

(c): No, Sir

(d): Does not arise